



OFFICES OF PETTY OFFENCE CASES UNDER THE BARAK PETTY OFFENCE  
FINE DEPOSIT SCHEME (POWER TO OPEN ACCOUNT IN STATE BANK OF

16/2/17

In the Court of A.C.J.M.-I

Case Number	Name of Parties	Social Fact	Police Station / Proposed	Proposed Fine	Remarks
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The proposed fine may be deposited in Account number (To be filed in by the District Judge) before this packaging this forms of the website of State Bank of India along with applicable commission there filling up the prescribed Chalan/Deposit slip (The details of the Scheme and Chalan forms are available on the website)

BY ORDER

16/2/17

A.C.J.M.-I

BAREILLY

N.T.

LISTS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

16-277

In the Court of *Adm II BIV*

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fines	Remarks
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The proposed fine may be deposited in account number (To be filled in by the District Judge) before uploading this forms on the website of State Bank of India along with application commission after filling up the prescribed challan deposit and (the details of the offence and Character) forms available on this website)

*NIL*

*Adl. Chief Judicial Magistrate - II Bareilly*



IN A CLASS OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE  
 (ELECTRICITY SCHEME) POWER BY THE ACCOUNT IN STATE BANK OF  
 INDIA)

16-2-17

In the Court of A.C. JM-III 972 CM

Number Name of Parties Section/Under Police Station/ Proposed Fine Remarks

Number	Name of Parties	Section/Under	Police Station/ Proposed	Fine	Remarks
					The proposed time may be deposited in account number (To be filed in by the District Judge before uploading this program on the website) of State Bank of India along with applicable commission after filling up the prescribed Criminal Deposit slip. (The details of the Scheme and Chalan forms are available on the website)

11/2

*[Signature]*  
 Addl Chief Judicial Magistrate III  
 Bareilly

11c

*[Signature]*

**DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of Justice P. S. Rao

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number (To be filled in by the District Judge) before uploading the forms on the website of State Bank of India along with applicable commission after filling up the prescribed Chitran/Deposit slip. (The details of the Scheme and Challenge forms are available on the website)
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**ACM IV BARKULLA**

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**DETAILS OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE AND DEPOSIT SCHEME / POWER JYOTI ACCOUNT IN STATE BANK OF INDIA**

INDIA

A. C. J. M. VII  
In the Court of

16/2/17

Number	Name of Parties	Under Section	Police Station / Department	Proposed Fine	Remarks
					The proposed time may be deposited in account number (To be filled in by the District Judge) before uploading this proforma on the website of State Bank of India along with applicable commission after filling up the proforma prescribed under Chapter D of the Scheme and Challan forms are available on the website)
<b>NIL</b>					

अपर मिल्क मालिक मजिस्ट्रेट  
करीम नगर, 07  
वरेली

मजिस्ट्रेट  
करीम नगर  
07

Date 16/02/2017

SPERDY OFFENCE CASES UNDER THE SABAL PITY OFFENC  
 POSTI SCHEMEL POWER JYOTI ACCOUNT IN STATE BANK OF  
 (INDIA)

In the Court of J.M. Faridpur

Section/Act	Under	Police Station / Department	Proposed Fine	Remarks
				The proposed fine may be deposited in account number _____ (To be fixed in by the District Judge's before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chaitan/Deposit slip. (The details of the scheme and Chaitan forms are available on this website)

M.L.

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 J.M. Faridpur  
 Bareilly